

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

24 23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/389/ (IB)/2017
NAME OF THE PETITIONER(S) : RELIGARE FINVEST LTD
NAME OF THE RESPONDENT(S) : JAI MARUTHI TOOLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. BASKARAN.
9962505515

Manager,
(Respondent)



ORDER

Matter called. No representation on behalf of the Petitioner. Mr. Manisekaran, representative on behalf of Respondent caused appearance. In the interest of Justice, last and final opportunity is given to the Counsel for Petitioner for causing his appearance in the matter on the next date of hearing failing which the petition will be dismissed. Put up on 17.08.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)